

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

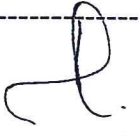

(5)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL


APPLICATION NUMBER :
PETITION NUMBER : CP/619/(IB)/2017
NAME OF THE PETITIONER(S) : KAMACHI INDUSTRIES LTD
NAME OF THE RESPONDENT(S) : GOBI TEXTILES LTD
UNDER SECTION : 9 RULE 6

S.No. NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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- | | | |
|--|--------------|---|
| 1. L. Rajasella | Adv for Rep |  |
| 2. P. S. Arasu
for Rajagopal + Raghunathan
Advocates | Adv for Petr |  |

ORDER

Counsels for both the parties are present and submitted that the settlement has arrived between the parties for which joint memo will be submitted on next date of hearing. At request, time is enlarged. Put up on **05.12.2017 at 10.30 A.M.**


MEMBER (JUDICIAL)

ghk